

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1649
ANSWERED ON:16.08.2013
FUNDS FOR WELFARE OF STS
Dhruvanarayana Shri R. ;Thakor Shri Jagdish

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds provided for welfare of Scheduled Tribes from the central budget and other heads during each of the last three years and the current year, State/UT-wise.
- (b) whether irregularities have been noticed in diversion or mis-utilisation of funds sanctioned under the schemes meant for welfare of Scheduled Tribes(STs) by States/UTs and other implementing agencies;
- (c) if so, the details thereof indicating the complaints received in this regard during 11th and 12th Five year Plans. State/UT-wise including Gujarat and the action taken thereon; and
- (d) the stringent measures taken/proposed to be taken by the Government to check diversion and mis-utilisation of funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a): The details of year wise allocation/releases of funds provided for welfare of Scheduled Tribes in respect of Ministry of Tribal Affair for the last three years and current year State/UT wise is at Annex-I.
- (b), (c) & (d): The details of complaints received and action taken are given in Annex-II.